

FORM NO. 4
CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA
(CIRCUIT AT PORT BLAIR)
ORDER SHEET

Miscellaneous Application No. 351/00283/2017
Original Application No. 351/00066/2014

Applicant(s)

Sudeep Banerjee

Advocate for the Applicant(s)

Mr. K.V. Kumar


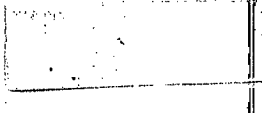
Respondent(s)

Education

Advocate for the Respondent(s)

Mr. S.K. Mandal

Mr. S.C. Misra

Notes of Registry	Orders of the Tribunal
	<p><u>16.2.2018 (Circuit Bench)(DB):</u></p> <p>The instant MA is filed seeking to fix time frame for complying with the orders of this Tribunal, which was finally disposed of vide order dated 28.12.2015.</p> <p>2. Once the OA is finally disposed of, this Tribunal becomes functus officio and cannot at any circumstances fix any time frame and accordingly the instant MA is dismissed as not maintainable.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"><div style="text-align: center;"> (Nandita Chatterjee) MEMBER(A) sp</div><div style="text-align: center;"> (V. Ajay Kumar) MEMBER(J)</div></div>